NATIONAL COMPANY LAW TRIBUNAL **DIVISIONAL BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW BOARD, CHENNAI HELD ON 21/02/2017 AT 10.30 AM

PRESENT: SHRI. K. ANANTHA PADMANABHA SWAMY, MEMBER - JUDICIAL

APPLICATION NUMBER

: CA/37 & 38/2016

IN

PETITION NUMBER

: CP/31/2014

NAME OF THE PETITIONER(S)

: T. Shanmugam

NAME OF THE RESPONDENT(S)

: Fabrichem (Trichy) Pvt Ltd & 2 Others

UNDER SECTION

: 397/398 & 402

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

K. RAUI

COUNSEL Respondent

GOV. A. GRETHA

K. SEMTHIL KUMPR

Counsel for petitions

A ~ Enim

ORDER

Shri K Senthil Kumar, counsel for petitioner present. Ms A Geetha, proxy counsel representing counsel for respondents present and sought time for filing counter and objections to the application filed for restoration of the petition. Time extended at request finally. Put up on <u>09.03.2017 at 10.30 A.M.</u>

> (K.Anantha Padmanabha Swamy) Member (Judicial)